

NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
 BENGALURU BENCH, BENGALURU, HELD ON 05.01.2018.

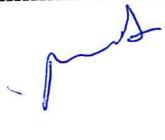
PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
-	TP 299/16	For filing office objections raised by Registry	621A	Flowserve Microfinish Valves Pvt. Ltd.,

SL. NO. NAME (IN CAPITAL)
 & PHONE NUMBER

REPRESENTATION TO WHOM

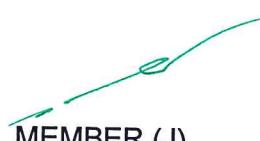
SIGNATURE

1. PRAMOD S.M. Flowserve Microfinish
 Valves Pvt. Ltd. 

PCS for petitioner company is present. He has filed a memo. Heard him.

List it for orders on 29.01.2018.


 MEMBER (T)


 MEMBER (J)